

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble Mr. Justice Sashikanta Mishra and Hon'ble Mr. Justice A.K. Mohapatra today, the 23rd October, 2026.

COURT NO - XII (5TH FLOOR)

**THE HON'BLE MR. JUSTICE SASHIKANTA MISHRA
THE HON'BLE MR. JUSTICE ADITYA KUMAR MOHAPATRA
(VACATION JUDGES)**

FRESH ADMISSION

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| 1) WP(C)/34398/2026
[ODHC010816302026]
(I.A.No. 20289 of 2026 at flag "A"
for stay. P/L.) Mention | HAREKRUSHNA SAHOO
Vs | PRABODHA CHANDRA NAYAK
S.K.SAHU |
| 2) WP(C)/34802/2026
[ODHC010830642026]
(I.A.No-20631/2026 is at flag "A"
for stay. P/L.) Mention | STATE OF ODISHA
SMRUTI RANJAN PARIDA
Vs | PRABODHA CHANDRA NAYAK
S.K.SAHU |
| 3) WP(C)/34948/2026
[ODHC010833122026]
(I.A. No. 20772/26 is at flag "A" for
stay. P/L.) Mention | STATE OF ODISHA
M/S SOCIETY FOR
ENVIRONMENTAL PROMOTION
AND HUMAN RESOURCE
DEVELOPMENT,
BHUBANESWAR
Vs

CHANDBALI NOTIFIED AREA
COUNCIL, CHANDBALI | SUMIT KUMAR MOHANTY
P.JENA, D.P.DAS, A.K.NANDI |

FOR ADMISSION

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| 4) WP(C)/34278/2026
[ODHC010817582026]
(I.A. No. 20351 of 2026 at Flag "A"
for stay. I.A.No. 20659 of 2026 at
flag "B" for interim relief.
Requisites for issueance of notice on
Op. Parties not filed.) MENTION | M/S R.K. SONS, CUTTACK
Vs | SUKANTA KUMAR DALAI
S.MOHAPATRA, B.BHUYAN,
J.BHUYAN, S.K.PANDA,
S.R.SWAIN, J.J.JYOTI, S.PATRA |
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STATE OF ODISHA

THE HIGH COURT OF ORISSA:

CUTTACK
DTD.23.10.2026

BY ORDER
SD/ SHIBASISH GIRI
23.10.2026
DY. REGISTRAR (JUDL.)

